

Central Administrative Tribunal
Principal Bench

O.A. No. 2764 of 1999
M.A. No. 280 of 2000

New Delhi, dated this the 4th February, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. Kuldip Singh, Member (J)

Shri M.S. Ahmed,
S/o late Shri Mohd. Adil,
R/o G-49, Murad Road,
Batala House,
New Delhi. Applicant

(By Advocate: Shri H.C. Sharma)

Versus

Union of India through
the Secretary,
Ministry of Communication,
Dept. of Telecommunication,
Sanchar Bhawan,
New Delhi. Respondent

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

In this O.A. applicant seeks quashing of the order dated 24.7.95 (Annexure A/Page 9A) placing him under deemed suspension w.e.f. 28.3.95 vide suspension order dated 16.5.95.

2. Meanwhile applicant now presses M.A. No. 280/2000 stating that he is attending office and performing his duties under the directions of the respondents but respondents have not issued the formal orders to revoke the suspension order.

During hearing,
3. ~ ~~Deemed~~ a prayer has been made to treat the O.A. as a representation filed by applicant against the deemed susension, and to direct

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(3)

respondents to pass a reasoned order thereon in accordance with rules and instructions and thereafter grant to alicant such consequential benefits as are admissible to him.

4. If these facts mentioned in the O.A. as well as in the M.A. are correct, the O.A. along with M.A. No. 280/2000 is disposed of with a direction to Respondents to treat the same as applicant's representation and to pass a reasoned order thereon in accordance with rules and instructions within two months from the date of receipt of a copy of this order and thereafter grant to him such consequential benefits as are admissible in accordance with those rules and instructions. Let ^{-Copy of} a copy of the O.A. together with _{the} M.A. be enclosed with this order.

5. The O.A. which was ordered to be listed on 25.2.2000 vide order dated 22.12.99, now need not be listed on that date.

6. The O.A. stands disposed of accordingly.
No costs.


(Kuldip Singh)
Member (J)


(S.R. Adige)
Vice Chairman (A)

gk